

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.573 of 2020

IN THE MATTER OF:

Navneet Jain

...Appellant

Versus

**Manoj Sehgal,
RP of Sarbat Cotfab Pvt. Ltd. & Ors.**

...Respondents

For Appellant: Shri Harsh Garg, Advocate

**For Respondents: Ms. Varsha Banerjee, Advocate (R-1)
Shri Kunal Godhwani, Shri Abhishek Anand and
Shri Mohak Sharma, Advocates (R-2)
Shri Rajiv Gupta, Advocate (R-3)
Shri Suresh Dutt Dobhal and Shri Nirmal Goenka,
Advocates (R-4)**

ORDER
(Virtual Mode)

15.03.2021 Counsel for Appellant partly heard.

For arguments of the Respondents, the matter is being adjourned.

List the Appeal as part-heard, high on Board, on 9th April, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md